

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:377
ANSWERED ON:22.08.2005
INTEGRATED DEVELOPMENT OF TOURISM
Ananth Kumar Shri

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has formulated any plan for the integrated development of tourism in different States;
- (b) if so, the details thereof, State-wise and project-wise; and
- (c) the time-frame set for its implementation and completion, State-wise, project-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT. RENUKA CHOWDHURY)

(a), (b) & (c): A Statement is laid on the Table of the Sabha.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 377 TO BE ANSWERED ON 22.08.2005 REGARDING INTEGRATED DEVELOPMENT OF TOURISM.

(a): The Ministry of Tourism extends assistance to the State Governments for developing infrastructure to the world standard/International standard under the scheme of "Product/Infrastructure Development of Destinations and Circuits". The assistance is also extended to States for holding events, upgrading tourism related IT infrastructure and capacity building of service providers.

(b): State-wise details of projects and allocation is placed at Annexure.

(c): The Ministry of Tourism sets up different time frames for the implementation and completion of projects sanctioned under its various schemes in consultation with the State Governments and the Implementing Agencies.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 377 ANSWERED ON 22.08.2005 REGARDING INTEGRATED DEVELOPMENT OF TOURISM

STATEMENT OF STATE-WISE TOURISM PROJECTS SANCTIONED DURING THE TENTH FIVE YEAR PLAN (as on 31.3.2005)

(Rs. in Lakhs)

2002-03 2003-04 2004-05 (provisional)

S.No	State/UT	No.of Project Sancd.	Amount Sancd.	Rele-ased sancd.	Amount project sancd.	No.of Project Sancd.	Amount Sancd.	Rele-ased sancd.	Amount project Sancd.	No.of Project Sancd.	Amount Sancd.	Rele-ased	Amount
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1.	AndhraPradesh	2	507.50	195.00	6	946.50	896.44	16	2827.19	2240.68			
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2.	Assam	9	768.13	618.85	3	313.46	313.06	8	986.03	766.22			
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3	Arunachal Pradesh	5	41.30	32.50	6	1044.60	700.00	9	1325.50	927.96			
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4.	Bihar	8	505.00	505.00	6	1019.42	913.89	7	1901.43	1527.71			
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5	Chattisgarh	9	308.00	98.50	6	1005.00	364.00	6	1117.94	897.93			
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6	Goa	1	0.50	0.50	2	36.76	34.76	3	110.00	38.00			
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7	Gujarat	2	197.12	59.13	8	920.51	815.82	2	138.93	111.14			
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8	Haryana	8	332.25	311.00	16	1215.38	879.23	6	693.55	513.64			
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9	Himachal Pradesh	30	779.32	760.38	4	182.32	85.00	12	2680.00	2161.00			
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10	J&K	3	94.38	89.47	5	895.00	895.00	5	819.25	699.04			
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11	Jharkhand	0	0	0	2	1109.00	774.60	2	945.91	756.72
12	Karnataka	6	902.49	625.49	14	932.66	792.51	12	2461.76	1937.37
13	Kerala	11	861.36	829.86	6	608.50	564.15	10	2283.63	1820.33
14	Madhya Pradesh	18	711.18	574.79	10	621.90	394.51	11	1595.19	942.21
15	Maharashtra	8	623.46	546.25	10	931.83	914.58	10	1620.62	925.30
16	Manipur	2	5.24	2.62	1	82.44	24.73	0	0.00	0.00
17	Meghalaya	3	70.35	21.20	2	40.22	24.92	2	963.30	807.91
18	Mizoram	6	141.16	48.46	5	567.70	186.75	6	1086.35	382.38
19	Nagaland	5	360.50	323.43	4	711.00	220.80	7	2250.69	1413.40
20	Orissa	2	47.50	15.75	5	419.55	138.50	8	1320.74	1059.38
21	Punjab	3	23.00	14.60	2	96.00	12.30	7	724.68	581.47
22	Rajasthan	13	1098.70	1096.20	14	1644.81	1414.25	13	2516.61	1375.07
23	Sikkim	13	346.24	269.76	8	1151.09	681.49	8	660.81	531.33
24	Tamil Nadu	5	559.00	316.10	14	1339.82	850.53	7	1308.92	705.83
25	Tripura	5	216.13	67.78	6	450.17	135.16	1	20.00	16.00
26	Uttaranchal	3	548.00	418.00	4	230.44	203.94	7	2199.98	1750.73
27	Uttar Pradesh	3	295.00	295.00	7	1115.80	916.26	9	1044.93	831.19
28	West Bengal	5	201.10	60.00	10	717.44	384.34	10	513.04	407.43
29	Andaman & Nicobar	0	0	0	0	0	0	0	0.00	0.00
30	Chandigarh	3	7.75	6.63	2	10.00	8.00	3	467.00	373.60
31	D & N Haveli	2	8.07	6.46	0	0	0	0	0.00	0.00
32	Delhi	14	504.00	449.02	17	3316.28	3222.13	8	628.85	511.00
33	Daman & Diu	3	49.50	16.90	1	265.07	238.56	0	0.00	0.00
34	Lakshadweep	0	0	0	0	0	0	0	0.00	0.00
35	Pondicherry	2	7.87	6.30	1	245.17	73.55	2	451.00	360.00
Total		212	11121.10	8680.93	207	24185.84	18073.76	217	37663.83	27371.97

Note- This includes the projects relating to Circuits, Destinations, Large Revenue Generating Projects, UNDP Rural Tourism (Software and Hardware) Projects, IT, Event, Fair & Festivals Projects.